

5/9/08

RA 25/08

in
on 372/05

Hon'ble Sr. Shankar Raju, M(S)

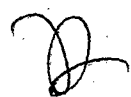
Hon'ble Sr. Veenar Chatur, M(A)

Att. & A-Mini

One of the grounds raised for review is that by an interim order, seniority of the applicant has been directed to be protected.

Accordingly, assigning the recent seniority without protection of this earlier seniority would cause an anomalous situation.

Accordingly R.A. is allowed. Order dated 1-9-08 is recalled. Int before regular bench on 29-9-08. J.R. to continue till next date.



M(A)



M(S)